

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF E COM LOGISTICS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	E Com Logistics Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04/02/2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies -Delhi
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U63090DL2016PTC290597
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	WZ-113A, Virender Nagar, New Delhi 110058
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26.12.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Saurabh Agrawal Address: 403, Nirmal Tower, 26 Barakhamba Road, Connaught Place, New Delhi 110001 Email Id: saurabhfc@gmail.com Telephone Number: +91 9811365004, 011- 40366403 Reg.No: IBBI Reg. No.: IBBI/IPA-002/IP-N00344/2017-18/10994
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25.01.2023

Notice is hereby given that the E Com Logistics Private Limited has commenced voluntary liquidation on 26.12.2022. The stakeholders of E Com Logistics Private Limited are hereby called upon to submit a proof of their claims, on or before 25th January, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Saurabh Agrawal
Liquidator in the matter of E Com Logistics Private Limited
saurabhfc@gmail.com
Reg. No: IBBI Reg. No.: IBBI/IPA-002/IP-N00344/2017-18/10994



Date: 26.12.2022
Place: New Delhi